NATIONAL COMPANY LAW TRIBUNAL **DIVISIONAL BENCH**

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/04/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

: CP/168/2016

PETITION NUMBER

:

NAME OF THE APPLICANT(S)

: CLINIPACE CLINICAL RESEARCH PVT LTD

UNDER SECTION

: 2(41)

S.No. Name (in Capital)

Represented by

Signature

1. S. HARI KRISHNAN Counsel for Co.

ORDER

Heard the counsel for the applicant. Order is reserved.

(Ch. Md. Sharief Tariq)

Member (Judicial)

(K.Anantha Padmanabha Swamy)

Member (Judicial)